MINISTRY OF MINORITY AFFAIRS
NOTIFICATION
New Delhi, the 27th January, 2014

S.O. 267(E).—In exercise of the powers conferred by clause (c) of Section 2 of the National Commission for Minorities Act, 1992 (19 of 1992), the Central Government hereby notifies the Jain community as a minority community in addition to the five communities already notified as minority communities viz. Muslims, Christians, Sikhs, Buddhists and Zoroastrians (Parsis) vide Ministry of Welfare Notification No. S.O. 816(E), dated 23.10.1993 for the purposes of the said Act.

[L.F. No. 1-1/2009-NCM]
LALIT K. PANWAR, Secy.